

SHRI SHRIVRAJ PATIL: Sir I also beg to lay the following papers:

I. (a) Annual Report and Accounts of the Indian Academy of Sciences, Bangalore, for the year 1984-85, together with the Audit Report on the Accounts.

(b) Statement by Government accepting the above Report. [Placed in Library. See No. LT-1690/85 for (a) and (b)]

II (a) Annual Report and Accounts of the Indian Institute of Tropical Meteorology, Pune, for the year 1984-85, together with the Auditors' Report on the Accounts.

(b) Statement by Government accepting the above Report. [Placed in Library. See No. LT-1698/85 for (a) and (b)]

III (a) Annual Report and Accounts of the Indian Institute of Geomagnetism, Bombay, for the year 1984-85, together with the Audit Report on the Accounts.

(b) Statement by Government accepting the above Report. [Placed in Library. See No. LT-1695/85 for (a) and (b)].

IV. (a) Eleventh Annual Report and Accounts of the National Remote Sensing Agency, Hyderabad, for the year 1984-85, together with the Auditors' Report on the Accounts.

(b) Statement by Government accepting the above Report. [Placed in Library. See No. LT-1697/85 for (a) and (b)].

V. (a) Annual Report and Accounts of the Physical Research Laboratory, Ahmedabad, for the year 1984-85, together with the Auditors' Report on the Accounts.

(b) Statement by Government accepting the above Report. [Placed in Library. See No. LT-1698/85 for (a) and (b)].

I. Report and Accounts (1984-85) of the Garden Reach Shipbuilders and Engineers Limited, Calcutta and Related Papers.

II. Report and Accounts (1984-85) of the Mishra Dhatu Nigam Limited, Hyderabad and Related Papers.

III. Report and Accounts (1984-85) of the Bharat Dynamics Limited, Hyderabad and Related Papers

IV. Report and Accounts (1984-85) of Bharat Earth Movers Limited, Bangalore and Related Papers.

V. Report and Accounts (1984-85) of the Praga Tools Limited, Secunderabad and Related Papers

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND DEFENCE SUPPLIES (SHRI SUKH RAM): Sir, I beg to lay on the Table—

A copy each in (English and Hindi) of the following Papers, under Sub-Section (1) of Section 619A of the Companies Act, 1956:—

I (a) Annual Report and Accounts of the Garden Reach Shipbuilders and Engineers Limited, Calcutta, for the year 1984-85, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report. [Placed in Library. See No. LT-1702/85 for (a) and (b)].

II. (a) Eleventh Annual Report and Accounts of the Mishra Dhatu Nigam Limited, Hyderabad for the year 1984-85, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General India thereon.

(b) Statement by Government accepting the above Report. [Placed in Library. See No. LT—1704/85 for (a) and (b)]

III. (a) Fifteenth Annual Report and Accounts of the Bnarat Dynamics Limited, Hyderabad, for the year 1984-85, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report. [Placed in Library. See No. LT—1700/85 for (a) and (b)]

(V) (a) Forty-first Annual Report and Accounts of the Bharat Earth Movers Limited, Bangalore, for the year 1984-85, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report. [Placed in Library. See No. LT—1701/85 for (a) and (b)].

(V) (a) Forty-first Annual Report and Accounts of the Praga Tools Limited, Secunderabad, for the year 1984-85, together with the Auditors' Report on the Accounts and comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report. [Placed in Library. See No. LT—1703/85 for (a) and (b)].

#### Notifications of the Ministry of Defence

SHRI SUKH RAM: Sir, I also beg to lay:—

A copy each (in English and Hindi) of the following Notifications of the Ministry of Defence, under sub-section (3) of section 31 of the

Andhra Scientific Company Limited (Acquisition and Transfer of Undertakings) Act, 1982:—

(i) S. R. O. No. E-13, dated the 1st November, 1985, publishing the Andhra Scientific Company Limited (Acquisition and Transfer of Undertakings) (Intimation regarding Mortgage, Charge, lien or other interest in any Property) Rules 1985.

(ii) S.R.O. No. E-14, dated the 1st November, 1985, publishing the Andhra Scientific Company Limited (Acquisition and Transfer of Undertakings) Administration of Funds Rules, 1985.

[Placed in Library. See No. LT—1699/85 for (i) and (ii)].

I. Report and Accounts (1984-85) of the Andaman and Nicobar Islands Forest and Plantation Development Corporation Limited, Port Blair and Related Papers.

II. Report and Accounts (1983-84) of the Padmaja Naidu Himalayan Zoological Park, Darjeeling and Related Papers.

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FOREST (SHRI Z. R. ANSARI): Sir, I beg to lay on the Table—

I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Eighth Annual Report and Accounts of the Andaman and Nicobar Islands Forest and Plantation Development Corporation Limited, Port Blair, for the year 1984-85 together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(ii) Review by Government of the working of the Corporation.